

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PATNAZI POWER LIMITED

S no.	Particulars	Details
1	Name of corporate debtor	PATNAZI POWER LIMITED
2	Date of incorporation of corporate debtor	08.05.2013
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- NCT of Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999DL2013PLC251812
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office:- Flat No. 709, Eros Apartment 56 Nehru Place , New Delhi - 110019
6	Date of closure of Insolvency Resolution Process	25.10.2019 (Date of expiry of extended period of CIRP)
7	Liquidation commencement date of corporate debtor	21.01.2020
8	Name and registration number of the insolvency professional acting as liquidator	Ankit Kishore Sinha Reg no. - IBBI/IPA-002/IP-N00669/2018-2019/12027
9	Address and e-mail of the liquidator, as registered with the Board	Add:- 301-301 A, Patel House, Ranjit Nagar Complex, Ranjeet Nagar, Near Satyam Cinema ,New Delhi - 110008 E-mail - ankitkishoresinha90@gmail.com Mobile no. :- 9990839925
10	Address and e-mail to be used for correspondence with the liquidator	Add:- 301-301 A, Patel House, Ranjit Nagar Complex, Ranjeet Nagar, Near Satyam Cinema ,New Delhi - 110008 E-mail - ankitkishoresinha90@gmail.com Mobile no. :- 9990839925
11	Last date for submission of claims	20.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, has ordered the commencement of liquidation of PATNAZI POWER LIMITED on 21.01.2020 under section 33 of the Code.

The stakeholders of PATNAZI POWER LIMITED are hereby called upon to submit their claims with proof on or before 20.02.2020 to the liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

The prescribed Forms may be downloaded from the following link:- <https://ibbi.gov.in/home/downloads>.

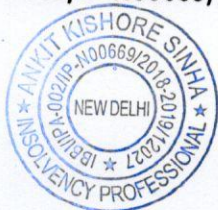
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ANKIT KISHORE SINHA, Liquidator in the matter of PATNAZI POWER LIMITED

Registration No - IBBI/IPA-002/IP-N00669/2018-2019/12027

Date: 22.01.2020

Place: New Delhi



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